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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2017 AT 10.30 AM

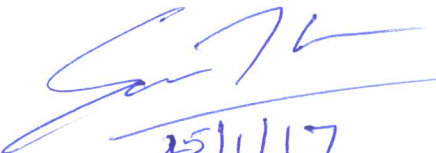
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/233/2016
NAME OF THE APPLICANT(S) : N. T. Sabapathy
NAME OF THE RESPONDENT(S) : Registrar of Companies, Chennai & another
(In the matter of M/s Sree Sella Infratructure & Projects Ltd.)
UNDER SECTION : 614(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1 SAM JAYARAJ
HOUSTON
FOR
R. Krishna Prasad.

PETITIONER


25/1/17

ORDER

Shri Sam Jayaraj Houston, counsel for petitioner present No representation on behalf of R2. Counsel for petitioner stated that he had secured the present address of R2. He is directed to issue private notice to R2 and file proof of the same by way of an affidavit by the next date of hearing. Put up on **10.02.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)